

to withdraw the SLP reserving liberty to approach the High Court for clarification of the order.

The Special Leave Petition is accordingly dismissed as withdrawn with liberty to move the High Court for appropriate relief.

SLP(C)NO.28528/2011 & 28473/2011

Issue notice returnable in 10 days.

In addition to the normal mode of service, dasti service is permitted.

List the matters on 4.11.2011.

Status quo as on today.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master